

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
(IB)-925(PB)/2020

IN THE MATTER OF:

State Bank of India
Vs
M/s. Indo Alusys Industries Ltd

... Applicant / Petitioner

Order under Section 7 of Insolvency & Bankruptcy Code.

Order delivered on 09.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Petitioner : Mr. Neeraj Malhotra, Senior Advocate with Vibhor Mathur, Arun Pratap Singh & Ujjawal Singh, Advocates
For the Respondent : Mr. Arun Kathpalia, Sr. Advocate, Mr. Rajiv Nayyar, Sr. Advocate, Mr. Narendra M. Sharma, Mr. Vikas Mehta, Mr. Adith Nair, Mr. Siddharth Jain , and Mr. Ankur Sood, Advocate.

ORDER

At request list this matter on 17.11.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Deepak Kumar
09.11.2020